

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/13080/2026	LAXMAN DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /901 /2025 () //	
2	D-BLAPL/13083/2026	ARJUN GHADEI @ ARJUNA GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /174 /2024 () //	
3	D-BLAPL/13091/2026	JIGAR RAM VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL TOWN /45 /2026 () //	AOR20220000053C202600031
4	D-BLAPL/13092/2026	KARTIK @ KARTIKA DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202600046
5	D-BLAPL/13094/2026	JAYANTA MANDAL VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202600047
6	D-BLAPL/13101/2026	PRASANTA BARIK @ TIKI VS STATE OF ODISHA	HARIPAD MOHANTY VS	MALGODOWN /38 /2024 () //	
7	D-BLAPL/13107/2026	ANIL MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /105 /2021 () //	
8	D-BLAPL/13108/2026	SEIKH FIROZ @ SONU VS STATE OF ODISHA	PRAYASH KUMAR PANDA VS	BAREIPALI /195 /2025 () //	AOR20250001303C202600006
9	D-BLAPL/13109/2026	BIRENDRA PRADHAN VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /153 /2025 () //	
10	D-BLAPL/13110/2026	BAICHANDRA MANGALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //	AOR20220001245C202600013
11	D-BLAPL/13112/2026	SRIKANT KUMAR SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRAK RURAL /621 /2023 () //	AOR20220001615C202600063

ORISSA HIGH COURT**FILING REPORT AS ON :02/05/2026**

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12	D-BLAPL/13114/2026	CHANDA DEVI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 () //	
13	D-BLAPL/13117/2026	CHHOTU SAHNI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 () //	
14	D-BLAPL/13123/2026	DINABANDHU NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	CHANDRASEKHARPUR /124 /2026 () //	AOR20220003722C202600083
15	D-BLAPL/13125/2026	AHASH KORADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 () //	
16	D-BLAPL/13126/2026	KEDARNATH BISSOYI @ KEDARNATH BISSOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
17	D-BLAPL/13130/2026	KRISHNA MURARI VS STATE OF ODISHA	RAMANANDA THANAPATI VS	// () //	AOR20230000173C202600001
18	D-BLAPL/13131/2026	SAMRAT RAY @ RAHUL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /394 /2025 () //	AOR20240001059C202600014
19	D-BLAPL/13132/2026	AMIT KASYAP @ AMIT KUMAR KASYAP VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /201 /2025 () //	
20	D-BLAPL/13133/2026	TAPU @ TAPAN @ KHIROD BHOI VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /196 /2024 () //	
21	D-BLAPL/13134/2026	RAJARAM BHUYAN @ RAJA VS STATE OF ODISHA	LAMBODOR ACHARI VS	DIGAPAHANDI /342 /2025 () //	AOR20220001311C202600039
22	D-BLAPL/13138/2026	RAJU KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 () //	
23	D-BLAPL/13139/2026	SUBHANKAR BISWAS	MANGU NANDY	KALIMELA /87 /2023	

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13141/2026	DINESH NAYAK	MANGU NANDY	MATHILI /192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13144/2026	GANGA SODI	MANGU NANDY	MALKANGIRI /683 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13146/2026	SANKEY AGRAWAL @ AGRAWALL	BISWA CHANDAN MOHANTY	ANGUL TOWN /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13152/2026	UDIT PATRA	AMLAN SHAKTI PAUL	DEOGARH /39 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13156/2026	RAJESH BEHERA	AMITAV TRIPATHY	PADAMPUR /226 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13157/2026	BABULA MALI	JUGALA KISHORE PANDA	GUNUPUR /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/13160/2026	SK. KAYAMAT TULLA @ SK. KAYAMAT	DEVASHIS PANDA	JALESWAR /244 /2024	AOR20220001247C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13164/2026	RAJESH KUMAR SAHOO	SUDHANSU SEKHAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13166/2026	GOUTAM MAHALA	RAJENDRA NARAYAN ROUT	SIMULIA /11 /2025	AOR20220001558C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13168/2026	ARJUN SINGH RAJPUT	JNYANANANDA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13169/2026	KETAN @ DAMA MAJHI	JNYANANANDA PANDA	MUDANPUR RAMPUR /45 /2026	
		VS	VS	()	

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35	D-BLAPL/13171/2026	STATE OF ODISHA MANOJ KANDULANA @ KANDULNA VS	SOUMYA RANJAN DAS VS	// TIKAYATPALI /8 /2026 ()	
36	D-BLAPL/13173/2026	STATE OF ODISHA D.DIPTI RANJAN, @ DIPTIRANJAN @ CHAMBA VS	ABHIRAM GOUDA VS	// BHARATPUR PS /759 /2025 ()	AOR20220001736C202600092
37	D-CMP/20148/2026	STATE OF ODISHA SK TAYEB HOSSAIN @ SK TAYAB HOSSAIN VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
38	D-CMP/20175/2026	SK JAHED HOSSAIN JYOSHNA MAYEE SAHOO VS	ARUN KUMAR MISHRA 2 VS	// // ()	
39	D-CMP/20211/2026	M/S. BRACE INFRASTRUCTURE PVT. LTD., KHURDA BALMIKI SAHOO VS	SASWATI SOUMYA SAHU VS	// // ()	
40	D-CMP/20248/2026	CHITTARANJAN SAHOO MANORANJAN SWAIN VS	RAJEET ROY VS	// // ()	AOR20220001462C202600046
41	D-CMP/20272/2026	NIMAIN CHARAN PARIDA TAPAN KUMAR SAHOO VS	RAJESH RANJAN SAHOO VS	// // ()	
42	D-CONTC/20128/2026	BIPRACHARAN BHOI LAXMIDHAR NAYAK VS	PRABIN DAS VS	// // ()	
43	D-CONTC/20130/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A BICHITRANANDA SAHOO VS	PRABIN DAS VS	// // ()	
44	D-CONTC/20131/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A, CUTTACK ANADI CHARAN DAS VS	PRABIN DAS VS	// // ()	
45	D-CONTC/20133/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A, CUTTACK BALARAM PARIDA VS	PRABIN DAS VS	// // ()	
		KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A, CUTTACK		//	

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46	D-CONTC/20139/2026	BHABATOSH OJHA VS PROMOD KUMAR DASH, C.E.O, KEONJHAR CENTRAL COOP. BANK LTD., KEONJHAR	ADV. VS	// 0	
47	D-CONTC/20140/2026	MADAN MOHAN BEHERA VS PROMOD KUMAR DASH, C.E.O, KEONJHAR CENTRAL COOP. BANK LTD., KEONJHAR	ADV. VS	// 0	
48	D-CONTC/20143/2026	DEBJYOTI SINHA VS DINABANDHU SAHU THE PRINCIPAL ACCOUNT GENERAL (A AND E), ODISHA	AMIT KUMAR SAA VS	// 0	
49	D-CONTC/20162/2026	DIBYAJYOTI DAS VS BIBHUTI BHUSAN DASH, M.D., ODISHA CONSTRUCTION CROP. LTD., KHURDA	ADV. VS	// 0	
50	D-CONTC/20164/2026	MAHENDRA KUMAR SUNDARAY VS D. PRASANTH KUMAR REDDY, MANAGING DIRECTOR, IDCO, BHUBANESWAR	ADV. VS	// 0	
51	D-CONTC/20166/2026	PRADEEP SAHANI VS D. PRASANTH KUMAR REDDY, MANAGING DIRECTOR, IDCO, BHUBANESWAR	ADV. VS	// 0	
52	D-CONTC/20167/2026	KAILASH CHANDRA NAYAK VS D. PRASANTH KUMAR REDDY, MANAGING DIRECTOR, IDCO, BHUBANESWAR	ADV. VS	// 0	
53	D-CONTC/20173/2026	DR. DIBYA PRABHA BARA VS ASWATHY S., IAS	ADV. VS	// 0	
54	D-CONTC/20174/2026	DR. MANOJ KUMAR DEHURY VS ASWATHY S., IAS	ADV. VS	// 0	
55	D-CONTC/20189/2026	BISHNU CHARAN SWAIN VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// 0	
56	D-CONTC/20216/2026	SUSANTA KUMAR TRIPATHY VS VISHAL KUMAR DEV, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0	
57	D-CONTC/20217/2026	ANIL KUMAR PATTANAİK	ADV.	//	

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		VS	VS	()	
		CHANCHAL RANA, I.A.S		//	
58	D-CONTC/20218/2026	ASHOK KUMAR DAS	ADV.	//	
		VS	VS	()	
		DEORANJAN KUMAR SINGH, IAS		//	
59	D-CONTC/20222/2026	KAILASH CHANDRA BEHERA	ADV.	//	
		VS	VS	()	
		DR. THIRUMALA NAYAK, IAS, COMMISSIONER-CUM-SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION, ODISHA		//	
60	D-CONTC/20224/2026	MAHESWAR BEHERA	ABHIRAM SWAIN	//	
		VS	VS	()	
		DUKHIA SOREN, DEPUTY GENERAL MANAGER, EASTERN TELECOM REGION, BHUBANESWAR		//	
61	D-CONTC/20227/2026	MANAGING COMMITTEE OF DASPUR HIGH SCHOOL	DASPUR TA KANUNGO	//	AOR20220004593C202600021
		VS	VS	()	
		DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.		//	
62	D-CONTC/20230/2026	MANAGOBIND SETHY	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		BIRENDRA KUMAR KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA		//	
63	D-CONTC/20232/2026	GANESWAR SAHOO	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES DEPT., BHUBANESWAR		//	
64	D-CONTC/20234/2026	AKHILA CHANDRA PATEL	ADV.	//	
		VS	VS	()	
		SANJIB KUMAR MISHRA, I.A.S		//	
65	D-CRLA/13158/2026	NABAKISHORE MAHAKUD	SAMAPIKA MISHRA	NAYAKOT /12 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMA/13077/2026	SASWAT DASH	NIRANJAN PANDA	JAGATPUR /377 /2024	AOD20260000172C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMA/13120/2026	MAMALI BHOI	LALITENDU MISHRA	BALIANTA P.S. /415 /2025	AOR20220001610C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/13079/2026	RANJIT KUMAR BEHERA	MANOJ KUMAR NAYAK	LALBAG /126 /2023	AOR20230001273C202600003
		VS	VS	()	

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69	D-CRLMC/13122/2026	STATE OF ODISHA ADIKANDA SAHU VS NABAGHANA SAHOO	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600068
70	D-CRLMC/13127/2026	ANU @ ANIRUDHA JAYSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /204 /2021 () //	
71	D-CRLMC/13140/2026	SUBASH SIKDAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SPL.TASK FORCE /22 /2024 () //	AOR20220001298C202600028
72	D-CRLMC/13142/2026	SALILA PATRA VS STATE OF ODISHA	SASMITA NANDA VS	PURUNAKATAK /125 /2022 () //	
73	D-CRLMC/13148/2026	RANGABATI BEHERA VS STATE OF ODISHA	SUBRATA MISHRA VS	CHANDAKA P.S. /73 /2015 () //	
74	D-CRLMC/13150/2026	KAJAL KALTA VS STATE OF ODISHA	SASMITA NANDA VS	HARABHANGA /131 /2023 () //	
75	D-CRLMC/13151/2026	REBATI NAIK VS STATE OF ODISHA	SASMITA NANDA VS	HARABHANGA /116 /2023 () //	
76	D-CRLMC/13153/2026	BHABANI SEN VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /304 /2025 () //	
77	D-CRLMC/13162/2026	NEHA NARESH MORE VS STATE OF ODISHA	RITA SINGH VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /317 /2024 () //	
78	D-CRLMC/13165/2026	PRADEEP PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	R.UDAYAGIRI /83 /2024 () //	AOD20240000430C202600030
79	D-CRLMP/13081/2026	PRATIMA NAYAK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	/ /0 () //	

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80	D-CRLMP/13113/2026	VICTIM VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
81	D-CRLMP/13124/2026	RAJAKISHORE SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
82	D-EXP/20205/2026	DR. MINAKHI DAS VS STATE OF ODISHA	JETENDRA KUMAR MISHRA 2 VS	// 0 //	
83	D-FAO/20159/2026	ALAKA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
84	D-FAO/20186/2026	SUCHITRANANDA DASH VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
85	D-FAO/20214/2026	TAJESWAR NAYAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
86	D-FAO/20219/2026	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
87	D-FAO/20254/2026	BRAJENDRA KUMAR BINDHANI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
88	D-FAO/20255/2026	SURESH KUMAR MISHRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
89	D-GUAP/20136/2026	TAPAS KUMAR BEHERA VS SAGARIKA BEHERA	BIPLABA P.B. BAHALI VS	// 0 //	
90	D-MACA/20124/2026	TATA AIG GENERAL INSURANCE COMPANY LTD., VS REBATI BARIHA	BBSR AM ALI KHAN VS	// 0 //	
91	D-MACA/20204/2026	ORIENTAL INSURANCE CO.LTD., BBSR	RIMJHIMBALA PATI	//	

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		VS	VS	()	
		MITHUN CHAHATRAY		//	
92	D-MATA/20135/2026	SOUMITRI PARIDA	AMITAV TRIPATHY	//	
		VS	VS	()	
		SAGAR CHANDRA MANTRI		//	
93	D-MATA/20215/2026	PUSPANJALI SAHOO @ MAJHI	JAYAKRISHNA MOHAPATRA	//	
		VS	VS	()	
		MAGUNI MAJHI		//	
94	D-MATA/20231/2026	MAMATA KUMARI PRADHAN	BANAMALI SAHOO	//	
		VS	VS	()	
		SANTOSH KUMAR BEHERA		//	
95	D-RSA/20233/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//	LOD20240000194C202600168
		VS	VS	()	
		RIKA SUMATI		//	
96	D-RSA/20266/2026	HARESH KUMAR PARMAR	DILLIP KUMAR PRADHAN	//	
		VS	VS	()	
		BHAGABANA SANBARSA		//	
97	D-RSA/20268/2026	HARESH PARMAR	DILLIP KUMAR PRADHAN	//	
		VS	VS	()	
		ANANDA PANDA		//	
98	D-TRP(C)/20257/2026	GITANJALI PRADHAN	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		GOLAK BIHARI PRADHAN		//	
99	D-WA/20117/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000172C202600161
		VS	VS	()	
		PABITRA MOHAN NAYAK		//	
100	D-WA/20209/2026	BARGARH ZILLA SAHARA SAMAJ, BARGARH	RAMANI KANTA PATTANAIAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WA/20226/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202600162
		VS	VS	()	
		SANDHYARANI SAHU		//	
102	D-WA/20249/2026	SWAYAM SHREE PADMAPUR MISSION SHAKTI FEDERATION, BLOK KULMELI, HINDEBERA	ERATONS, BLOK KULMELI, HINDEBERA	//	
		VS	VS	()	

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103	D-WP(C)/20114/2026 WP(C)/13775/2026	STATE OF ODISHA DIPTIKANTA SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// // 0	
104	D-WP(C)/20115/2026	HAREKRUSHNA SENAPATI VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// // 0	
105	D-WP(C)/20116/2026 WP(C)/13776/2026	DIPTIKANTA SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// // 0	
106	D-WP(C)/20118/2026	RASHMI REKHA NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	// // 0	AOR20220001610C202600027
107	D-WP(C)/20119/2026	UPENDRA RANA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0	
108	D-WP(C)/20120/2026	Dr. KUMUDA CHANDRA SATAPATHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202600099
109	D-WP(C)/20121/2026	M/S. PROFESSIONAL ACADEMY OF COMPUTER EDUCATION, BALASORE VS DEPUTY COMMISSIONER OF CGST AND CENTRAL EXCISE, BALASORE DIVISION, BALASORE	PRATOSH KUMAR SORENA VS	// // 0	
110	D-WP(C)/20122/2026	JAYASINGH MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0	
111	D-WP(C)/20123/2026	M/S. PROFESSIONAL ACADEMY OF COMPUTER EDUCATION, BALASORE VS DEPUTY COMMISSIONER OF CGST AND CENTRAL EXCISE, BALASORE DIVISION, BALASORE	PRATOSH KUMAR SORENA VS	// // 0	
112	D-WP(C)/20125/2026	SUJATA KUMARI PANI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202600100
113	D-WP(C)/20126/2026	BIBHUTI BHUSAN PATTANAYAK VS STATE OF ODISHA	NARAYAN PRASAD PARJIA VS	// // 0	

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114	D-WP(C)/20127/2026	BIJAYA KUMAR MUDULI VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //	AOD20240000544C202600007
115	D-WP(C)/20129/2026	MANGULI PATEL VS MAHANADI COALFIELDS LTD, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
116	D-WP(C)/20132/2026	JALASAE NAIK VS MAHANADI COALFIELDS LTD, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
117	D-WP(C)/20134/2026	CHINTAMANI MAHANANDIA VS MAHANADI COALFIELDS LTD, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
118	D-WP(C)/20137/2026 WP(C)/13761/2026	SANTILATA SENAPATI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
119	D-WP(C)/20138/2026	HANU BAG VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
120	D-WP(C)/20141/2026	KASHINATH MAHARANA VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //	
121	D-WP(C)/20142/2026	KHAGESWAR NAIK VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
122	D-WP(C)/20144/2026	NIMAIN CHARAN MEHER@NIMAI MEHER VS MAHANADI COALFIELD LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
123	D-WP(C)/20145/2026	ASHUTOSH BAIGA VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
124	D-WP(C)/20146/2026	CHINMAYA KUMAR BAIGA VS MAHANADI COALFIELDS LTD.,	SIBA PRASAD PATRA VS	// 0 //	
125	D-WP(C)/20147/2026	JAYANTI MOHANTY	DIPTI RANJAN BHOKTA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/20149/2026	SAI KALYAN	ASHOK KUMAR MISRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/20150/2026	BALAKRUSHNA SAHU	SAURABHA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/20151/2026	NIRANJAN BARIK	NIRANJAN BEHERA	//	AOR20220001297C202600110
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/20152/2026	SHYAM SUNDAR KHANDELWAL	MONOMOY BASU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/20153/2026	RENUKABALA MOHANTY	DIPTENDU SUNDAR RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/20154/2026	M/S.POOJA REALTORS, SURYA NAGAR, GANJAM	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
		THE ASSISTANT COMMISSIONER, CENTRAL	GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM		
132	D-WP(C)/20155/2026	DR. SANJAYA NARAYAN OTTA	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/20156/2026	JAYASHREE BISWAL	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/20157/2026	NISIKANTA SAHOO	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/20158/2026	NARAYAN MOHANTY	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/20160/2026	TAPAS RANJAN MAHANTA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/20161/2026	STATE OF ODISHA ASWINI KUMAR PRADHAN VS	AJAYA KUMAR TRIPATHY VS	// // 0	
138	D-WP(C)/20163/2026 WP(C)/13781/2026	STATE OF ODISHA AMISHA ANANYA SIKANDAR VS	AMIT PRASAD BOSE VS	// // 0	
139	D-WP(C)/20165/2026	STATE OF ODISHA NIHARIKA DAS VS	AJAYA KUMAR TRIPATHY VS	// // 0	
140	D-WP(C)/20168/2026	STATE OF ODISHA HRUDANANDA PATRA VS	AJAYA KUMAR TRIPATHY VS	// // 0	
141	D-WP(C)/20169/2026	STATE OF ODISHA MANISHA PADHAN VS	AJAYA KUMAR TRIPATHY VS	// // 0	
142	D-WP(C)/20170/2026	STATE OF ODISHA DURYODHAN RANA VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600127
143	D-WP(C)/20171/2026	STATE OF ODISHA ABDUL RAFIK VS	SANJAY KUMAR DAS VS	// // 0	
144	D-WP(C)/20172/2026	STATE OF ODISHA HEMANTA KUMAR NAYAK VS	AJAYA KUMAR TRIPATHY VS	// // 0	
145	D-WP(C)/20176/2026	STATE OF ODISHA SANANDA SAHU VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
146	D-WP(C)/20177/2026	STATE OF ODISHA JIBAN KALYAN SAHOO VS	ULLASH CHANDRA MOHANTY VS	// // 0	
147	D-WP(C)/20178/2026	STATE OF ODISHA GURU CHARAN SETHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/20179/2026	MADHUSMITA BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// ()	
149	D-WP(C)/20180/2026	PRADIP KUMAR ADAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
150	D-WP(C)/20181/2026	SATYABRATA SAHOO VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// ()	AOD20240000242C202600101
151	D-WP(C)/20182/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// ()	AOR20220002374C202600050
152	D-WP(C)/20183/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
153	D-WP(C)/20184/2026	SUJNANA SANYASI (PROP- SANYASI AUTO) VS THE SUPERINTENDENT CGST AND CENTRAL EXCISE, BALANGIR RANGE, BALANGIR	ABHISHEK SAHOO VS	// ()	AOD20240000942C202600006
154	D-WP(C)/20185/2026	DURGA PRASAD MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
155	D-WP(C)/20187/2026	DEBASIS DAS PATTNAIK VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// ()	
156	D-WP(C)/20188/2026	MUNENDRA KUMAR SAHOO VS STATE OF ODISHA	AMIT PATTNAIK VS	// ()	
157	D-WP(C)/20190/2026	GOBARDHAN DASH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
158	D-WP(C)/20191/2026	SAROJINI BISWAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
159	D-WP(C)/20192/2026	LALIT MOHAN BHOSAGAR	PRADEEP KUMAR MAHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/20193/2026	NISHAKAR KHUNTIA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/20194/2026	BIRANCHI KALSAI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/20195/2026	SAROJA KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/20196/2026	PRASANNA KUMAR PRADHAN	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/20197/2026	GUNDICHA PRADHAN	SADASIVA PATRA (1)	//	AOD20230000737C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/20198/2026	PADMA CHARAN PRADHAN	SADASIVA PATRA (1)	//	AOD20230000737C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/20199/2026	DEBANANDA PRADHAN	SADASIVA PATRA (1)	//	AOD20230000737C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/20200/2026	SIBADATTA PATTANAYAK	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/20201/2026	DILESWAR SAHOO	SADASIVA PATRA (1)	//	AOD20230000737C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/20202/2026	PURNA CHANDRA JENA	SADASIVA PATRA (1)	//	AOD20230000737C202600069
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/20203/2026	SATYAJIT MALLICK	RAMANI KANTA PATTANAIAK	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/20206/2026	SWAGATIKA MALLICK GAYATRI MALIK VS COLLECTOR, KENDRAPARA	PRADEEP KUMAR ROUT VS	// // 0 //	
172	D-WP(C)/20207/2026	CHHEND HERITAGE HOMES PVT.LTD.,SUNDERGARH VS ROURKELA DEVELOPMENT AUTHORITY, SUNDERGARH	ASWAT KUMAR ACHARYA VS	// 0 //	
173	D-WP(C)/20208/2026	NRUSINGHA CHARAN PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
174	D-WP(C)/20210/2026	AVAY KUMAR MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
175	D-WP(C)/20212/2026	LATIFA KHATUN VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //	
176	D-WP(C)/20213/2026	SARBESWAR MALL VS STATE OF ODISHA	DEBARANJAN RAY VS	// 0 //	AOD20240000078C202600021
177	D-WP(C)/20220/2026	HEMALINI NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
178	D-WP(C)/20221/2026	SRADHANJALI MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
179	D-WP(C)/20223/2026	SHIBANI ACHARYA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
180	D-WP(C)/20225/2026	KIRAN BALA SAHOO VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
181	D-WP(C)/20228/2026	PRATIMA BEHERA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :02/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/20229/2026	KABITA NAIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// () //	
183	D-WP(C)/20235/2026	M/S.SAGAR AGARWAL @ CO., ROURKELA VS STATE OF ODISHA	SURYA PRATAP DEO VS	// () //	
184	D-WP(C)/20236/2026	BASANTA KUMAR PANDA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// () //	
185	D-WP(C)/20237/2026	SOUMYAJYOTI KANUNGO VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// () //	AOR20220001608C202600001
186	D-WP(C)/20238/2026	DASRAM MUNDA VS UNION OF INDIA	DILLIP KUMAR PATTANAYAK VS	// () //	AOD20250000898C202600002
187	D-WP(C)/20239/2026	UDDIT KUMAR NAYAK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202600031
188	D-WP(C)/20240/2026	SAMYAK SAMANATA(GENERAL SECY) SAYANTAN PANDA VS STATE OF ODISHA	VS	// () //	
189	D-WP(C)/20241/2026	BISHNU CHARAN SAHOO VS INTEGRATED BANKING OMBUDSMAN, RESERVE BANK OF INDIA, BHUBANESWAR	SUBHRANSU BHUSAN MOHANTY VS	// () //	
190	D-WP(C)/20242/2026	NAROTTAM NAYAK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	AOD20260000163C202600038
191	D-WP(C)/20243/2026	BIDHAN BARAL VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	AOD20260000163C202600039
192	D-WP(C)/20244/2026	ASHOK KUMAR KHEMUNDU VS STATE OF ODISHA	DR PATANJALI TRIPATHY VS	// () //	
193	D-WP(C)/20245/2026	USHARANI NANDA	PRASANTA KUMAR NANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/20246/2026	PUSPALATA BEHERA	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/20247/2026	JAGADISH MUNDARY	DR PATANJALI TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/20250/2026	ABHISEK KUMAR SUNA	RAJAT KUMAR PANDA	//	AOR20220001608C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/20251/2026	DEVI NIVEDITA	AMITABH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/20252/2026	SK.MOHAMMED FAYAZ	SAPAN KUMAR LENKA	//	
		VS	VS	()	
		UNION OF INDIA		//	
199	D-WP(C)/20253/2026	BHAKTARAM SAHU	BHOJRAJ SETH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/20256/2026	SUVRAJIT DASH	PRAPATI JATI	//	
		VS	VS	()	
		SOUMYAMAYEE MALLICK		//	
201	D-WP(C)/20258/2026	BHAGABAN SETHI	GIRIJA SANKAR NAYAK	//	AOD20250000030C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/20259/2026	HAREKRISHNA SAHOO	BIJAY KUMAR BEHERA	//	AOR20220001736C202600094
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/20260/2026	NALINI JAL	DINESH KUMAR MOHANTY	//	AOD20220003518C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/20261/2026	DEBENDRA NATH PRADHAN	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600032
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/20262/2026	UNION OF INDIA PRACHI PRIYADARSHINI NAG VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// // ()	AOD20220003518C202600019
206	D-WP(C)/20263/2026	PITABASH SAHOO VS REGISTRAR OUAT	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600074
207	D-WP(C)/20264/2026	CHANDRAMANI BEHERA AND ANOTHER VS STATE OF ORISSA	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600076
208	D-WP(C)/20265/2026	MALESWARI PANDA VS State Of Odisha	Bijay Kumar Behera VS	// // ()	AOR20220001736C202600093
209	D-WP(C)/20267/2026	JATHINBITRRA INFRATECH AND TRADEIMPEX PVT LTD VS THE CHAIRPERSON OF CENTRAL BOARD OF EXCISE AND CUSTOMS	MOHANJAN BEHERA VS	// // ()	AOR20220001586C202600029
210	D-WP(C)/20269/2026	Swagatika Kanhar VS Registrar of Orissa High Court Cuttack and others	SWAGATIKA KANHAR VS	// // ()	AOR20260000044C202600002
211	D-WP(C)/20270/2026	PANCHU BEHERA AND ANOTHER VS STATE OF ORISSA AND OTHERS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600075
212	D-WP(C)/20271/2026	RANJAN KUMAR MOHARANA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// // ()	
213	D-ABLAPL/13078/2026	DIBYA RANJAN DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /725 /2022 // ()	AOR20220001648C202600027
214	D-ABLAPL/13082/2026	SHIVA PRASAD DANDASENA VS STATE OF ODISHA	TRILOCHAN NANDA VS	BINIKA /94 /2026 // ()	
215	D-ABLAPL/13084/2026	JITENDRA PRASAD SAHA VS STATE OF ODISHA	RAMAKANTA PANDA VS	KARANJIA /161 /2026 // ()	AOD20240000348C202600013

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/13085/2026	ARABINDA NATH VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	CHOUDWAR /283 /2026 () //	
217	D-ABLAPL/13086/2026	CHANDAN NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202600013
218	D-ABLAPL/13087/2026	PARESH NATH JANA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KANTABANIA PS /68 /2026 () //	
219	D-ABLAPL/13088/2026	SARBAJIT JEE VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /247 /2026 () //	
220	D-ABLAPL/13089/2026	ALOK MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SABARANG /33 /2026 () //	
221	D-ABLAPL/13090/2026	HEMANTA KARMI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /79 /2026 () //	
222	D-ABLAPL/13093/2026	MANOJ KUMAR MANGARAJ @ KUNA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	SAHID NAGAR P.S. /25 /2026 () //	
223	D-ABLAPL/13095/2026	DR. ARABINDA KUMAR MOHAPATRA VS STATE OF ODISHA	LALITENDU MISHRA VS	TANGI /269 /2024 () //	AOR20220001610C202600029
224	D-ABLAPL/13096/2026	SIDHI NAIK @ ASHOK NAIK VS STATE OF ODISHA	BISWAPRAKASH MOHAPATRA VS	BANTALA /324 /2025 () //	
225	D-ABLAPL/13097/2026	TAPAN KUMAR GIRI @ TAPAN GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALIAPAL /182 /2026 () //	AOR20220003422C202600048
226	D-ABLAPL/13098/2026	RATAN KUMAR GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALIAPAL /182 /2026 () //	AOR20220003422C202600049
227	D-ABLAPL/13099/2026	SATISH EKKA	BHAWANI SANKAR PANIGRAHI	CHHEND /115 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/13100/2026	PARESH NATH JANA	PRANAYA KUMAR DASH	KANTABANIA PS /67 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/13102/2026	SUKANT MALIK	DIPTIREKHA NANDA	NIKIRAI /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/13103/2026	RAKHAL CHANDRA BEHERA	KARUNAKAR GAYA	ASTARANGA /89 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/13104/2026	PRAKASH KUMAR BEHERA @ HAPPY	KARUNAKAR GAYA	ASTARANGA /89 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/13105/2026	DHADIA SETHI @ SETHY	SATYABRATA DASH	JANKIA P.S. /232 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/13106/2026	BIBEK ROUT	BISWARANJAN DALAI	KENDRAPARA SADAR /231 /2026	AOR20220003722C202600084
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/13111/2026	PRAKASH MALIK	GOURAV DASH	NIHALPRASAD /301 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/13115/2026	SANJAY KUMAR BEHERA	BIBHU PRASAD MOHANTY	BRAHMAGIRI /128 /2026	AOD20250001071C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/13116/2026	ALEKH KUMAR MALLICK	BIKRAM CHANDRA GHADAI	KUAKHIA /199 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/13118/2026	SURESWARI MALLIK	SUSANTA KUMAR SAHU	DHAMA /19 /2026	AOR20240001059C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/13119/2026	CHITTARANJAN BISWAL	SOUMYA JYOTI BISWAL	BARBIL /180 /2026	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :02/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/13121/2026	STATE OF ODISHA PALLABI DANTA VS	SUSANTA KUMAR SAHU VS	// DHAMA /83 /2026 ()	AOR20240001059C202600012
240	D-ABLAPL/13128/2026	STATE OF ODISHA SUBRAT PRASAD BARIK VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /676 /2022 ()	
241	D-ABLAPL/13129/2026	STATE OF ODISHA B.DEEPAK VS	AMLAN SHAKTI PAUL VS	// KHARABEL NAGAR P.S. /62 /2026 ()	
242	D-ABLAPL/13135/2026	STATE OF ODISHA GYANARANJAN @ GYANA RANJAN PATRA VS	JAMINI KANTA BHUYAN VS	// RAJNAGAR /145 /2026 ()	
243	D-ABLAPL/13136/2026	STATE OF ODISHA RABINDRA MAHALIK VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /160 /2026 ()	
244	D-ABLAPL/13137/2026	STATE OF ODISHA MAHIRAM SAHU VS	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /101 /2026 ()	
245	D-ABLAPL/13143/2026	STATE OF ODISHA SK. SIRI @ SARFUDDIN KHAN VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /41 /2026 ()	
246	D-ABLAPL/13145/2026	STATE OF ODISHA CHANDRAMANI SAHOO VS	BALARAM NAYAK VS	// KHUNTUNI /118 /2026 ()	
247	D-ABLAPL/13147/2026	STATE OF ODISHA SK. SIRI @ SARFUDDIN KHAN VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /47 /2026 ()	
248	D-ABLAPL/13149/2026	STATE OF ODISHA BIBHUTI NAIK VS	JUGALA KISHORE PANDA VS	// NARASINGHPUR /71 /2018 ()	
249	D-ABLAPL/13154/2026	STATE OF ODISHA BHAGABAT MOHAN JENA VS	DHIRENDRA KUMAR MOHAPATRA VS	// RAIBANIA /42 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/13155/2026	BHAGIRATHA MANNA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAIBANIA /42 /2026 () //	
251	D-ABLAPL/13159/2026	SANKAR @ SHANKAR SETHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANDAPARA /33 /2021 () //	AOD20240000012C202600127
252	D-ABLAPL/13161/2026	PURASTAM SAHOO VS STATE OF ODISHA	BALARAM NAYAK VS	KHUNTUNI /118 /2026 () //	
253	D-ABLAPL/13163/2026	MANAS MOHANTY @ MANAS RANJAN MOHANTY VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /797 /2025 () //	
254	D-ABLAPL/13167/2026	SEK TAJUDDIN VS STATE OF ODISHA	SK. ZAFARULLA VS	BANGRIPOSI /104 /2026 () //	
255	D-ABLAPL/13170/2026	DIBAKAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALIPATNA /149 /2026 () //	
256	D-ABLAPL/13172/2026	RASMI RANJAN PALATASINGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	Cyber Crime and Economic Offenses, Rayagada /3 /2026 () //	
257	D-ABLAPL/13174/2026	KHAGESWAR BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	Cyber Crime and Economic Offenses, Rayagada /3 /2026 () //	
258	D-ABLAPL/13175/2026	SUNITA MOHANTY VS STATE OF ODISHA	DEBASISH PATNAIK VS	S.P.(CID-CRL),CUTTACK /10 /2025 () //	
259	D-ABLAPL/13176/2026	PRABHAT KUMAR BARIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	TANGI /215 /2026 () //	
260	D-ABLAPL/13177/2026	SUKANTA SWAIN VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /112 /2026 () //	AOR20220003509C202600038

ORISSA HIGH COURT

MISC CASES FILED on :02/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/20136/2026 GUAP/ /	TAPAS KUMAR BEHERA MP	BIPLABA P.B. BAHALI	8/2026
2	D-EXP/20205/2026 EXP/ /	DR. MINAKHI DAS MP	JETENDRA KUMAR MISHRA 2	11/2026
3	D-ELPET/29538/2024 ELPET/4/2024	PARSHURAM DHADA MP	SAMEER KUMAR DAS	18/2026
4	D-CRLMP/5168/2026 CRLMP/234/2026	VICTIM MP		122/2026
5	D-JCRLA/73/2023 JCRLA/73/2023	MANAS KUMAR JENA MP	M/S SAROJ KU. ROUSTRAY, A.K.PRUSTY,S.SATAPATHY	123/2026
6	D-CRLMP/12013/2026 CRLMP/557/2026	BINOD KUMAR PADHY MP	SURAJ MOHANTY	123/2026
7	D-CRLMP/11532/2026 CRLMP/555/2026	PINAKI DUTTA MP	RANJAN KUMAR ROUT	124/2026
8	D-JCRLA/7/2022 JCRLA/7/2022	KANHU@SATYA NARAYAN PANDA MP	ADV. MINATI BEHERA, S.N.BISWAL	124/2026
9	D-JCRLA/40530/2025 JCRLA/261/2025	ANAM NAIK MP	ADV., ANUPAMA NAYAK	125/2026
10	D-CMAPL/15442/2026 CMAPL/ /	MANMATH @ MANMATH NATH MOHANTY MP	ABHISHEK DASH	127/2026
11	D-LAA/40075/2025 LAA/ /	CHIDANANDA RICE INDUSTRY PVT. LTD. MP	MANMATH NATH MOHANTY MANMATH NATH MOHANTY	151/2026
12	D-TRP(C)/20257/2026 TRP(C)/ /	GITANJALI PRADHAN MP	BHASKAR CHANDRA PANDA	158/2026
13	D-MATA/47539/2025 MATA/ /	DIPTI DAS MP	ALOK KUMAR MOHAPATRA	271/2026
14	D-MATA/19756/2026 MATA/ /	TECHAND NANDA MP	AUROVINDA MOHANTY	272/2026
15	D-MATA/20215/2026 MATA/ /	PUSPANJALI SAHOO @ MAJHI MP	JAYAKRISHNA MOHAPATRA	273/2026
16	D-MATA/20231/2026 MATA/ /	MAMATA KUMARI PRADHAN MP	BANAMALI SAHOO	274/2026
17	D-CONTC/9010/2023 CONTC/9010/2023	LINGARAJ SENAPATI MP		322/2026
18	D-CONTC/14904/2026 CONTC/ /	ASHOK KUMAR DAS MP	ADV.	323/2026
19	D-CONTC/20218/2026 CONTC/ /	ASHOK KUMAR DAS MP	ADV.	324/2026
20	D-CONTC/3604/2025 CONTC/526/2025	CHINARI SIBAJI SUBUDHI MP	SIBA PRASAD PATI, S.PATTANAIK, J.R KAR	325/2026
21	D-CONTC/3604/2025 CONTC/526/2025	CHINARI SIBAJI SUBUDHI MP	SIBA PRASAD PATI, S.PATTANAIK, J.R KAR	326/2026
22	D-CRLREV/12574/2026 CRLREV/ /	DHIRENDRANATH MOHANTA MP	NIRANJAN LENKA	556/2026
23	D-CRLREV/2330/2026 CRLREV/87/2026	TULASIRAM JAGAT MP	RAMDAS ACHARY	557/2026
24	D-CRLREV/22059/2025 CRLREV/420/2025	SONIA TRIPATHY MP	ARUN KUMAR ACHARYA, MR. MILAN KANUNGO	558/2026
25	D-ABLAPL/2757/2026 ABLAPL/1234/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN MP		703/2026
26	D-ABLAPL/2797/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN		

	ABLAPL/1244/2026	MP		704/2026
27	D-ABLAPL/8034/2026	AHALYA SAHU		
	ABLAPL/3318/2026	MP		705/2026
28	D-ABLAPL/10371/2026	KABIRAJ GOUDA		
	ABLAPL/4364/2026	MP		706/2026
29	D-ABLAPL/9496/2026	GANESHWAR NATH		
	ABLAPL/3911/2026	MP		707/2026
30	D-ABLAPL/3975/2026	SATYAJIT NAYAK @ RAJA		
	ABLAPL/1815/2026	MP		708/2026
31	D-FAO/370/2016	NANDINI BISWAL	KAPILA CHARAN NAYAK	
	FAO/370/2016	MP		728/2026
32	D-FAO/20159/2026	ALAKA PRADHAN	SANGRAM JENA	
	FAO/ /	MP		729/2026
33	D-FAO/20186/2026	SUCHITRANANDA DASH	AMIT KUMAR SAA	
	FAO/ /	MP		730/2026
34	D-FAO/20214/2026	TAJESWAR NAYAK	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		731/2026
35	D-FAO/20219/2026	KRUSHNA CHANDRA PANDA	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		732/2026
36	D-FAO/20254/2026	BRAJENDRA KUMAR BINDHANI	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		733/2026
37	D-RSA/39686/2025	GOURANGA KAR	MAHESWAR MOHANTY	
	RSA/611/2025	MP		734/2026
38	D-FAO/20255/2026	SURESH KUMAR MISHRA	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		734/2026
39	D-RSA/39686/2025	GOURANGA KAR	MAHESWAR MOHANTY	
	RSA/611/2025	MP		735/2026
40	D-RSA/20233/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	
	RSA/ /	MP		736/2026
41	D-RSA/20233/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	
	RSA/ /	MP		737/2026
42	D-RSA/20266/2026	HARESH KUMAR PARMAR	DILLIP KUMAR PRADHAN	
	RSA/ /	MP		738/2026
43	D-CMP/20148/2026	SK TAYEB HOSSAIN @ SK TAYAB HOSSAIN	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		866/2026
44	D-CMP/19954/2026	PRAFULLA KUMAR ROUT	SANATAN DAS	
	CMP/752/2026	MP		867/2026
45	D-CMP/20175/2026	JYOSHNA MAYEE SAHOO	ARUN KUMAR MISHRA 2	
	CMP/ /	MP		868/2026
46	D-CMP/20211/2026	BALMIKI SAHOO	SASWATI SOUMYA SAHU	
	CMP/ /	MP		869/2026
47	D-CMP/6771/2026	SUDHIR CHARAN JENA	(M/S. SAMAPIKA MISHRA)	
	CMP/326/2026	MP		870/2026
48	D-CMP/20248/2026	MANORANJAN SWAIN	RAJJEET ROY	
	CMP/ /	MP		871/2026
49	D-CMP/20272/2026	TAPAN KUMAR SAHOO	RAJESH RANJAN SAHOO	
	CMP/ /	MP		872/2026
50	D-MACA/20124/2026	TATA AIG GENERAL INSURANCE COMPANY LIMITED, BBSR	ANANDA BHISHAN	
	MACA/ /	MP		1063/2026
51	D-MACA/20204/2026	ORIENTAL INSURANCE CO.LTD., BBSR	RIMJHIMBALA PATI	
	MACA/ /	MP		1064/2026
52	D-CRLMC/10985/2026	NIHAR RANJAN MOHANTY		
	CRLMC/1303/2026	MP		1182/2026
53	D-CRLMC/13079/2026	RANJIT KUMAR BEHERA	MANOJ KUMAR NAYAK	
	CRLMC/ /	MP		1183/2026
54	D-CRLMC/10240/2026	SUBASHIS MOHANTA	SAILABALA JENA	
	CRLMC/ /	MP		1184/2026
55	D-CRLMC/6374/2026	MANOJ @ MANORANJAN PANDA		
	CRLMC/1332/2026	MP		1185/2026
56	D-CRLMC/7482/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN		
	CRLMC/926/2026	MP		1186/2026
57	D-CRLMC/40455/2025	RANJAN KUMAR@RANJAN DEY	PRAVAT KUMAR DAS	
	CRLMC/1454/2026	MP		1187/2026

58	D-CRLMC/38821/2024 CRLMC/6/2025	RANJIT KUMAR SAHOO MP	DAYANANDA MOHAPATRA	1188/2026
59	D-CRLMC/13122/2026 CRLMC/ /	ADIKANDA SAHU MP	JAGABANDHU SAHU	1189/2026
60	D-CRLMC/13165/2026 CRLMC/ /	PRADEEP PRADHAN MP	MITU KUMAR BISWAL	1190/2026
61	D-CRLA/1587/2026 CRLA/116/2026	RANJIT KUMAR SAHOO MP	BIREN SANKAR TRIPATHY	1190/2026
62	D-CRLA/672/2018 CRLA/672/2018	RANJAN MOHANTA MP	ABHAYA KUMAR PARIDA	1191/2026
63	D-CRLA/672/2018 CRLA/672/2018	RANJAN MOHANTA MP	ABHAYA KUMAR PARIDA	1192/2026
64	D-CRLA/966/2019 CRLA/966/2019	MURALIDHARA NAIK MP	AMIT NATH	1193/2026
65	D-CRLA/622/2025 CRLA/60/2025	VIBHUTEE KUMAR GUPTA MP	PUSPAMITRA MOHAPATRA	1194/2026
66	D-CRLA/139/2019 CRLA/139/2019	PARADESI SAHU MP	A.K.NANDA	1195/2026
67	D-CRLA/13158/2026 CRLA/ /	NABAKISHORE MAHAKUD MP	SAMAPIKA MISHRA	1196/2026
68	D-WA/20006/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1674/2026
69	D-WA/20006/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1675/2026
70	D-WA/20007/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1676/2026
71	D-WA/20007/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1677/2026
72	D-WA/20117/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1678/2026
73	D-WA/20117/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1679/2026
74	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	1680/2026
75	D-WA/20226/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1681/2026
76	D-WA/20226/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1682/2026
77	D-WA/20249/2026 WA/ /	SWAYAM SHREE PADMAPUR MISSION SHARAK FEDERATION, BIRMOHRA MP	SHARAK FEDERATION, BIRMOHRA MEL FEDERATION, RAYAGADA	1683/2026
78	D-WP(C)/20114/2026 WP(C)/13775/2026	DIPTIKANTA SWAIN MP	JNYANANANDA PANDA	8437/2026
79	D-WP(C)/1943/2026 WP(C)/2164/2026	BIJAY KUMAR POTHAL MP		8438/2026
80	D-WP(C)/20115/2026 WP(C)/ /	HAREKRUSHNA SENAPATI MP	DIBYARANJAN BEHERA	8439/2026
81	D-WP(C)/20116/2026 WP(C)/13776/2026	DIPTIKANTA SWAIN MP	JNYANANANDA PANDA	8440/2026
82	D-WP(C)/20111/2026 WP(C)/ /	GOPAN KUMAR MARTHA MP	ASHOK KUMAR MOHAPATRA	8441/2026
83	D-WP(C)/14514/2026 WP(C)/10343/2026	RABI NARAYAN MISHRA MP	SUKANTA KUMAR MISHRA	8442/2026
84	D-WP(C)/18394/2026 WP(C)/ /	SUDHIR DAS MP	ASHIS KUMAR MISHRA	8443/2026
85	D-WP(C)/20119/2026 WP(C)/ /	UPENDRA RANA MP	PRADEEP KUMAR MAHAPATRA	8444/2026
86	D-WP(C)/20122/2026 WP(C)/ /	JAYASINGH MEHER MP	PRADEEP KUMAR MAHAPATRA	8445/2026
87	D-WP(C)/20121/2026 WP(C)/ /	M/S. PROFESSIONAL ACADEMY OF COMPUTERS EDUCATION, BANGALORE MP	PRAKASH KUMAR, BANGALORE	8446/2026
88	D-WP(C)/15520/2026 WP(C)/12158/2026	PRAKASH CHANDRA KUANAR MP	LALITENDU MISHRA	8447/2026
89	D-WP(C)/20123/2026	M/S. PROFESSIONAL ACADEMY OF COMPUTERS EDUCATION, BANGALORE	PRAKASH KUMAR, BANGALORE	

	WP(C)/ /	MP		8448/2026
90	D-WP(C)/20126/2026 WP(C)/ /	BIBHUTI BHUSAN PATTANAYAK MP	NARAYAN PRASAD PARIJA	8449/2026
91	D-WP(C)/17081/2026 WP(C)/13482/2026	NAROTTAM MALLICK MP	SUSANTA KUMAR LENKA	8450/2026
92	D-WP(C)/20137/2026 WP(C)/13761/2026	SANTILATA SENAPATI MP	SUDHIR KUMAR MALLICK	8451/2026
93	D-WP(C)/20141/2026 WP(C)/ /	KASHINATH MAHARANA MP	KAIBALYA PANDA	8452/2026
94	D-WP(C)/20150/2026 WP(C)/ /	BALAKRUSHNA SAHU MP	SAURABHA SAMAL	8453/2026
95	D-WP(C)/20149/2026 WP(C)/ /	SAI KALYAN MP	ASHOK KUMAR MISRA	8454/2026
96	D-WP(C)/20152/2026 WP(C)/ /	SHYAM SUNDAR KHANDELWAL MP	MONOMOY BASU	8455/2026
97	D-WP(C)/5049/2026 WP(C)/4265/2026	NARENDRA NATH NAIK MP	DIPANKAR ACHARYA	8456/2026
98	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP		8457/2026
99	D-WP(C)/20154/2026 WP(C)/ /	M/S.POOJA REALTORS, SURYA NAGAR, GRANAM MP	PRANAMYA KISHORE HARICHANDAN	8458/2026
100	D-WP(C)/5417/2026 WP(C)/4469/2026	BRAJABIHARI PATTANAYAK MP	SIDHESWAR MALLIK	8459/2026
101	D-WP(C)/20158/2026 WP(C)/ /	NARAYAN MOHANTY MP	BISWABIHARI MOHANTY	8460/2026
102	D-WP(C)/17991/2026 WP(C)/13059/2026	SITARAM PATRA MP	RAMANATH ACHARYA	8461/2026
103	D-WP(C)/20160/2026 WP(C)/ /	TAPAS RANJAN MAHANTA MP	SUBHRANSU BHUSAN MOHANTY	8462/2026
104	D-WP(C)/20163/2026 WP(C)/13781/2026	AMISHA ANANYA SIKANDAR MP	AMIT PRASAD BOSE	8463/2026
105	D-WP(C)/20165/2026 WP(C)/ /	NIHARIKA DAS MP	AJAYA KUMAR TRIPATHY	8464/2026
106	D-WP(C)/20169/2026 WP(C)/ /	MANISHA PADHAN MP	AJAYA KUMAR TRIPATHY	8465/2026
107	D-WP(C)/20172/2026 WP(C)/ /	HEMANTA KUMAR NAYAK MP	AJAYA KUMAR TRIPATHY	8466/2026
108	D-WP(C)/20171/2026 WP(C)/ /	ABDUL RAFIK MP	SANJAY KUMAR DAS	8467/2026
109	D-WP(C)/20177/2026 WP(C)/ /	JIBAN KALYAN SAHOO MP	ULLASH CHANDRA MOHANTY	8468/2026
110	D-WP(C)/3323/2023 WP(C)/3323/2023	SUSHILABALA MALLICK MP		8469/2026
111	D-WP(C)/40914/2024 WP(C)/26147/2024	SECTOR-8 RESIDENTIAL ASSOCIATION, CUTTACK MP	CHITRAKANDA BEHURIA	8470/2026
112	D-WP(C)/20179/2026 WP(C)/ /	MADHUSMITA BEHERA MP	SAIBRATA RATH	8471/2026
113	D-WP(C)/20188/2026 WP(C)/ /	MUNENDRA KUMAR SAHOO MP	AMIT PATTNAIK	8472/2026
114	D-WP(C)/20206/2026 WP(C)/ /	GAYATRI MALIK MP	PRADEEP KUMAR ROUT	8473/2026
115	D-WP(C)/20207/2026 WP(C)/ /	CHHEND HERITAGE HOMES PVT.LTD.,SUNDSWARI MP	SUNDESH KUMAR ACHARYA	8474/2026
116	D-WP(C)/20002/2026 WP(C)/ /	RANAJIT KUMAR PANDA MP	SHIVSANKAR MOHANTY	8475/2026
117	D-WP(C)/20212/2026 WP(C)/ /	LATIFA KHATUN MP	CHANDRAKANTA NAYAK	8476/2026
118	D-WP(C)/42625/2024 WP(C)/27650/2024	PARAMESWAR SENAPATI MP	DIBYARANJAN BEHERA	8477/2026
119	D-WP(C)/53738/2025 WP(C)/1355/2026	ENGINEER IN CHIEF, PUBLIC HEALTH (URBAN) GOVT. COLLEGE, MP	ABHIRAM MOHANTY	8478/2026
120	D-WP(C)/20241/2026 WP(C)/ /	BISHNU CHARAN SAHOO MP	SUBHRANSU BHUSAN MOHANTY	8479/2026

121	D-WP(C)/20237/2026 WP(C)/ /	SOUMYAJYOTI KANUNGO MP	RAJAT KUMAR PANDA	8480/2026
122	D-WP(C)/20246/2026 WP(C)/ /	PUSPALATA BEHERA MP	PRASANTA KUMAR NANDA	8481/2026
123	D-WP(C)/20245/2026 WP(C)/ /	USHARANI NANDA MP	PRASANTA KUMAR NANDA	8482/2026
124	D-WP(C)/20251/2026 WP(C)/ /	DEVI NIVEDITA MP	AMITABH MISHRA	8483/2026
125	D-WP(C)/20253/2026 WP(C)/ /	BHAKTARAM SAHU MP	BHOJRAJ SETH	8484/2026
126	D-WP(C)/20242/2026 WP(C)/ /	NAROTTAM NAYAK MP	SUDEEP KUMAR SARANGI	8485/2026
127	D-WP(C)/20243/2026 WP(C)/ /	BIDHAN BARAL MP	SUDEEP KUMAR SARANGI	8486/2026
128	D-WP(C)/20250/2026 WP(C)/ /	ABHISEK KUMAR SUNA MP	RAJAT KUMAR PANDA	8487/2026
129	D-WP(C)/20256/2026 WP(C)/ /	SUVRAJIT DASH MP	PRAPATI JATI	8488/2026
130	D-WP(C)/20259/2026 WP(C)/ /	HAREKRISHNA SAHOO MP	BIJAY KUMAR BEHERA	8489/2026
131	D-WP(C)/20262/2026 WP(C)/ /	PRACHI PRIYADARSHINI NAG MP	PRAFULLA KUMAR KAR	8490/2026